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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/891/IB/2018
NAME OF THE PETITIONER(S) : SHREE RADHE HYGIENE PRODUCTS PVT LTD
NAME OF THE RESPONDENT(S) : HLL LIFE CARE LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. V. KAMALA KUMAR
M/S Law Solvers

Counsel for the Respondent

Kamala K
17/8

2. CS Ritesh Mahajan

PCS for Applicant

R Mahajan
17/8

ORDER

PCS representing the Applicant/Operational Counter present. Counsel for Respondent/Corporate Debtor present and filed counter and copy has been furnished to the other side. PCS for applicant prayed for time for filing rejoinder to the counter filed by the respondent. At request, time is enlarged. Put up on 07.09.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)